

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO.180/00023/2018 IN
O.A. No. 180/669/2017**

Monday, this the 11th day of June, 2018.

CORAM:

**HON'BLE Mr. U. SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Farhan P. Hyder, 27 years,
S/o. Rasheed P.,
Peringattuthodi House, Irimbiliyam (P.O),
Tirur Taluk, Malappuram District - Petitioner/
Applicant in the O.A.

[By Advocate Mrs. Rajalakshmi for Mr. P. Chandrasekhar]

Versus

Shri Sushil Kumar,
Deputy Director of Training,
Government of India,
Ministry of Skill Development &
Entrepreneurship, Directorate General of Training,
New Delhi. - Respondent/

[By Advocate Mr. E.N. Hari Menon, ACGSC]

The Contempt Petition (Civil) having been heard on 11.06.2018, the Tribunal on the same day delivered the following:

ORDER :(Oral)

Per: U. Sarathchandran, Judicial Member

Mrs. Rajalakshmi, Advocate representing Mr. P. Chandrasekhar for the petitioner submitted that the CP can be closed as the order has been complied with.

2. Learned counsel for the Central Government is present.
3. Hence, the Contempt Petition is closed. Notices stand discharged.
No order as to costs.

(Dated, this the 11th June, 2018.)

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U. SARATHCHANDRAN)
JUDICIAL MEMBER**

Annexures of the Petitioner

Annexure P-1 : A true copy of the order dated 10.08.2017 in O.A No. 180 /00669/2017 on the file of this Hon'ble Tribunal.

Annexure P-2 : A true copy of the letter dated 20.11.2017 received from the Director, Advanced Training Institute, Post Govindapuram Calicut, along with enclosure.

Annexures of the respondents

NIL
